

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA./TA/MP. No. ~~OP~~ CP 27/1994.

Kamal Lal

Versus G.B. Mathur

Date of Order

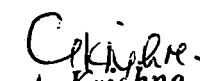
Orders

20.7.94

Applicant present in person.

Applicant prays for
adjournment, may be listed for
admission on 24.8.94.


(O. P. Sharma)
Administrative Member


Gopal Krishna
Member (Judicial)

24.8.94

Mr. Kamal Singh - Counsel for the applicant.

Heard the learned counsel for the applicant.

The respondents have already given the seniority
as per the direction and the case of consequential
benefits have also been considered and they have
mentioned in the order dated 1.10.93 that no
junior persons have been promoted and
after crossing the age of 30 years no person
~~can~~ can be promoted according to the rules.
If there is any mistake in the order it
is not a case of Contempt. The applicant
may file ~~the~~ a fresh O.A. if he so chooses.
The C.P. is dismissed.

Reconsidered
of u.p.s.
Cm
17/9/94.


(O. P. Sharma)
MCA)


(D. L. Mehta)
V.C.

cp 27 to
the app.
on 22/9/94
date 22/9/94